Name of the Corporate Debtor: SOLO METALS PRIVATE LIMITED; Date of Commencement of CIRP: 22.05.2019; List of Creditors as on: 21.11.2020

Annexure-7

Summary of List of Operational Creditors (Government Dues) w.r.t. Form B

Sr. No.	Name of credito r	Identific ation No.	Nature of Claim	Amount of Claim received		Amount of Claim admitted		Whether related party?	% Voting Share in CoC (where applicable)	Amount of Claim under Verificatio n (Rs.)	Amount of Continge nt Claim (Rs.)	Details of Security Interest, if any	Details of any retention of title arrangement in respect of goods or properties, if any	Details of guarante e, if any, held in relation to claim	Amount of any mutual credit, debts etc. - may be set off against the claim, if any (Rs.)	Details of any mutual credit, debts etc. -may be set off against the claim, if any	Amount of claim Inadmiss ible	Reason for Claim not admitted	Remarks
				Date of Receipt	Amount Claimed	Date of admissio n/updati on	Amount of claim admitted (Rs.)												
1	Department of Sales Tax, Govt. oF Maharashtra, Mumbai		Gov. Dues		2,66,97,177		22,55,189	NO	No	-	-	-	-	-	-	-	2,44,41,988.00	Not admitted as amount not due as on ICD	-
Total					**2,66,97,177**		**22,55,189**			-	-	-	-	-	-	-	**2,44,41,988.00**		